

THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK

NOTIFICATION

No.106/OAC

Date: 02.07.2020

In exercise of the powers conferred under Rule-9 (6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Arbitration Committee has been pleased to delete the names of following Arbitrators from the existing empanelled list of Arbitrators as per minutes dated 02.07.2020 referring to the revised age limits and the Arbitrators who have already been expired.

1. Hon'ble Shri Justice P.K.Mohanty
2. Hon'ble Shri Justice B. Panigrahi
3. Hon'ble Shri Justice Ch. P.K. Misra
4. Shri Kashinath Panigrahy
5. Shri Basudeb Tripathy
6. Shri Bibhu Prasanna Parija
7. Shri M.P. Misra
8. Shri Dillip Kumar Tripathy
9. Shri N.K. Rajguru Mohapatra
10. Shri Surya Narayan Mishra
11. Shri A.K. Patnaik
12. Shri G.C. Tripathy
13. Shri J.M. Patnaik
14. Shri Gopabandhu Patnaik
15. Shri M.N. Patnaik
16. Mr. Jagannath Patnaik
17. Mr. Jayant Das
18. Mr. Ramakanta Mohapatra
19. Shri Sarat Kumar Gajendra
20. Shri Gopal Ch. Misra
21. Shri Bijoy Anand Mahanty

By Order


Coordinator

High Court of Orissa Arbitration Centre